

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00211/2014**

Jabalpur, this Thursday, the 09<sup>th</sup> day of January, 2020

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

V.S.Reddy, S/o Late Shri V.V.Reddy, Aged about 60 years,  
Chief Goods Clerk, South East Central Railway,  
Bhilai (CG), R/o Near New Police Station,  
Indra Para Bhilai-3 (CG)-490025

**-Applicant**

(By Advocate –**NONE**)

**V e r s u s**

1. Union of India through its General Manager,  
South East Central Railway, New G.M.Complex  
Bilaspur (CG)-495004
- 2.DRM, South East Central Railway, Raipur,  
Raipur (CG)-492001
- 3.Senior Divisional Commercial Manager,  
East Central Railway, Raipur (CG)-492001
4. Senior Divisional Personnel Officer,  
East Central Railway, Raipur (CG)-492001

**- Respondents**

(By Advocate –**Shri Vijay Tripathi**)

**O R D E R (ORAL)**

**By Navin Tandon, AM:-**

None for the applicant.

2. It is seen that neither the applicant nor the counsel for the applicant has put appearance for last five consecutive occasions i.e. on 08.12.2017, 05.07.2018, 11.02.2019, 08.05.2019 & 11.11.2019.

Again there was no representation today.

3. It seems that the applicant is not interested in pursuing the matter further.
4. Resultantly, the Original Application is dismissed for want of prosecution.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
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**(Navin Tandon)**  
**Administrative Member**